

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-71/2004/12136/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Syed Imdadur Rahman,
District and Sessions Judge,
South Salmara-Mankachar.

Dated Guwahati the 19th December, 2023.

Sub: **Civil vacation.**

Ref:- Your letter No. DJ.SSM-I.3/Esstt/2021-2023/1423/E dtd. 07.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been allowed **permission to avail the Winter vacation from 23.12.2023 to 31.12.2023, alongwith station leave permission, from the evening of 22.12.2023, till the morning of 02.01.2024**, as prayed for.

The next seniormost Judicial Officer available at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-71/2004/12137-12138/A dated , 19-12-23

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)